

3.

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


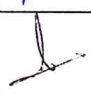
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

~~PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)~~

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/23/10/HDB//2018
NAME OF THE COMPANY	Blossoms Oils & Fats Limited
NAME OF THE PETITIONER(S)	Blossoms Oils & Fats Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
BHARATI (JVL) For Liquidator	Adv	9958601847	
Yash Vardhan (Indian Bank)	Adv	9855413551	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms. Bharati ,Learned Counsel for Liquidator and Mr. Yash Vardhan, representing Indian Bank.

The Learned Counsel for the Liquidator submits that the Liquidator could not appear before the Bench due to personal inconvenience and requested for time.

Post the case on 19.02.2018


MEMBER (Judl)